

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 02.09.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>1) R.A.83/2015 2) R.A.166/2015 3) R.A.206/2019 4) A.S.126/2019</p>	<p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>1) S.C.1/2019 2) S.C.26/2019 3) S.C.67/2019 4) S.C.176/2019 5) S.C.243/2019 6) S.C.318/2019 7) S.C.322/2019 8) S.C.324/2019</p> <p style="text-align: center;"><b><u>313 STATEMENT</u></b></p> <p>9) S.C.241/2019</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>10) S.C.101/2017 11) S.C.128/2017</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) CrI.Misc.890/2020 2) CrI.Misc.978/2020 3) CrI.Misc.986/2020 4) CrI.Misc.987/2020 5) CrI.Misc.993/2020 6) CrI.Misc.995/2020 7) CrI.Misc.1008/2020 8) CrI.Misc.1009/2020</p> <p style="text-align: center;"><b><u>ORDERS</u></b></p> <p>9) CrI.Misc.961/2020 10) CrI.Misc.982/2020 11) CrI.Misc.983/2020 12) CrI.Misc.984/2020 13) CrI.Misc.996/2020</p> <p style="text-align: center;"><b><u>JUDGEMENT</u></b></p> <p>14) S.C.66/2019 15) S.C.103/2019</p>

*Welle*  
Pr. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

Pr. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

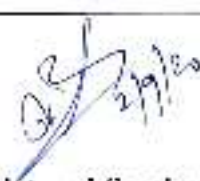
NOTE:- 1. Other cases listed on 02.09.2020 are posted to 29.09.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by  
Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 02.09.2020

<u>MORNING SESSION</u>	
1. A.S.30/2019	11. CrI.A.3/2014
2. A.S.32/2019	12. CrI.A.4/2014
3. A.S.33/2019	13. S.C.140/2015
4. A.S.34/2019	14. CrI.A.55/2016
5. A.S.35/2019	15. CrI.A.8/2014
6. A.S.36/2019	
7. A.S.37/2019	
8. A.S.38/2019	
9. A.S. 39/2019	
10. A.S.40/2019	

<u>AFTERNOON SESSION</u>	
1. M.A.164/2012	11. CrI.R.P.8/2017
2. R.A.7/2014	12. CrI.A.36/2017
3. R.A.42/2020	13. CrI.A.44/2017
4. R.A.102/2017	14. CrI.A.77/2017
5. R.A.112/2017	15. CrI.A.63/2019
6. R.A.157/2017	
7. R.A.5/2018	
8. R.A.29/2018	
9. R.A.75/2020	
10. I.C.2/2018	

  
I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 ,  
27.06.2020 and 27.08.2020 issued by Hon'ble High court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 02-09-2020**

*CIVIL CASES*  
*Comp. Sec*

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	R.A. 139/2018 (For Reply) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018		GOWRAMMA SINCE DEAD BY HER LRS 1A) RAGHU Vs MUNIYAPPA	GOPALA KRISHNA
2	R.A. 131/2019 (STEPS) IA/1/2019		LAKSHMINARAYANA Vs LAKSHMAMMA	R. SHIVCHARAN
3	M.C. 236/2020 (APPEARANCE OF PARTY)		Lemina Priya Benitho Vs Prajwal Uday Kumar	Nagamani B.S.
4	M.C. 199/2020 (APPEARANCE OF PARTY) IA/1/2019		Manjunath N Vs NIL	S N Rajesh
5	G and WC 36/2019 (APPEARANCE OF PARTY)		AMITH CHIRANIA Vs RAKHI CHIRANIA	A. A.
6	M.C. 173/2020 (Evidnce)		Navaneeta Kanjllal Vs Abhishek Kumar	Nextlegal
7	M.C. 261/2020 (Evidnce)		Gyanendra Kumar Vs Rajni Rana	Kavery Anand
8	R.A. 153/2018 (Evidnce) IA/1/2018		MUNIPOOJAPPA Vs NARAYANAMMA	GOPI P. M.
9	M.C. 135/2020 (Evidnce)		Manjunath Reddy Vs Shoba @ Ramya	Y Vasu
10	R.A. 100/2018 (ARGUMENTS.) IA/3/2018 IA/1/2018 IA/2/2018		KRISHNAPPA Vs MUNIKEMPANNA, DEAD BY HIS LRS (1) LALITHAMMA	CHANDRACHOODA M B
<b>3.00- 4.00 PM</b>				
11	M.A. 33/2018 (ARGUMENTS.) IA/1/2018		CHINNAPPA D. A. Vs THE TAHASILDAR	NAGARAJA A. G.
12	R.A. 1/2019 (ARGUMENTS.) IA/1/2019		RAMAKKA, DEAD BY LRS, YELLAMMA Vs K. M. ARJUNLAL, DEAD BY LRS RAJENDRA KUMAR	S. J. KUMAR



**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 02-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	R.A. 65/2019 (ARGUMENTS.) IA/1/2019		THIMMAKKA Vs B. H. GURURAJ	S. A. SUDHINDRA
14	M.A. 28/2019 (ARGUMENTS.) IA/1/2019		PAPA REDDY Vs THE THASILDAR	T. N. VISWANATHA
15	R.A. 52/2019 (ORDER) IA/3/2019 IA/1/2019 IA/2/2019		CHENNAMMA, SINCE DEAD BY LR. B.M.RAMESH Vs JAYAMMA	C.G.GOPALASWAMY
16	R.A. 173/2019 (Await report) IA/1/2019 IA/2/2019		BYRAMMA, REP.B H. MADHU KUMAR, GPA Vs SIDDARAMU B. R.	SATISH V. NAIK
17	R.A. 176/2019 (Await report) IA/1/2019 IA/2/2019		NAGAMMA B. T. ALIAS NAGARATHNA B. T. Vs NAGARAJU B. T.	P.T.MURALIDHAR
18	M.C. 151/2020 (CROSS EXAMINATION OF R.W.)		Suryanarayana Vs Kanakarathna T K	Arun Gowda
19	M.C. 92/2020 (Objection)		Raghu K S Vs Mamatha	J.MAMATHA.
20	R.A. 28/2019 (Further Arguments) IA/1/2019 IA/2/2019		S. SUNDARA RAJU Vs THE RAJA HOUSING LIMITED COMPANY	DIVAKAR
21	R.A. 61/2019 (Further Arguments) IA/1/2019 IA/2/2019		NAGAMMA Vs MUTHAMMA	V. KESHAVARAO MOHITHE
22	G and WC 11/2020 (Office Objections)		VIDYA CHANDRAMOHAN Vs ROHITASHWA PRASAD	KAPIL DIXIT

  
 Addl. District & Sessions Judge  
 Bangalore Rural District  
 Bangalore.

PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 02-09-2020

CRIMINAL CASES

COMP. SEC.

Sr. No. Case Number Timing/Next Date Party Name Advocate

**11:00-12:00 AM**

- |   |  |  |  |          |
|---|--|--|--|----------|
| 1 | SC 164/2016<br>(313 Statement)                               |  | THIRUMALASHETTIHALLI<br>POLICE STATION<br>Vs<br>ANIL KUMAR @ ANIL @ RAJ    |          |
| 2 | SC 20/2015<br>(CALL ON)                                      |  | BENGALURU INTERNATIONAL<br>AIRPORT POLICE STATION<br>Vs<br>PETER DE BRUIJN |          |
| 3 | SC 144/2018<br>(CALL ON)                                     |  | WHITEFIELD POLICE STATION<br>Vs<br>Dr. PRASANNA JEET BHOYAR                |          |
| 4 | CRL.R.P. 22/2019<br>(AWAIT ORDERS)<br>IA/1/2019<br>IA/2/2019 |  | KALIKADEVI KALYANA<br>Vs<br>AUTHORISED OFFICER                             | V. MOHAN |
| 5 | SC 209/2019<br>(Charge)                                      |  | KAGGALIPURA POLICE<br>STATION<br>Vs<br>A1. MOHAMMAD EAJ<br>SHAREEF         | A        |

**3.00- 4.00 PM**

- |   |                         |  |  |   |
|---|-------------------------|--|--|---|
| 6 | SC 246/2019<br>(Charge) |  | SULIBELE POLICE STATION<br>Vs<br>A1. SHANTHA                     | A |
| 7 | SC 294/2019<br>(FDT)    |  | DODDABALLAPURA TOWN<br>POLICE STATION<br>Vs<br>A1. GOUTHAM D. R. | A |
| 8 | SC 296/2019<br>(FDT)    |  | WHITEFIELD POLICE STATION<br>Vs<br>A1. ROOPA                     | A |

Cases listed below are adjourned due to Covid 19

- |   |                      |            |   |   |
|---|----------------------|------------|---|---|
| 9 | SC 174/2019<br>(FDT) | 30-09-2020 | THALAGHATTAPURA POLICE<br>STATION<br>Vs<br>A1. MANJUNATHA | A |
|---|----------------------|------------|---|---|

*M. J. 11/9/2020*  
VI Addl. District & Sessions Judge  
Bangalore Rural District  
Bangalore.



**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 02/09/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>ARGUMENTS</u></b> 1) R.A. 40/2014 2) P &amp; SC 1/2015 3) F.D.P. 8/2015 4) R.A. 14/2016 5) R.A. 30/2016 6) R.A. 91/2016 7) R.A. 120/2016 8) R.A. 85/2017</p> <p><b><u>Further Arguments:</u></b> 1) M.A. 41/2017 2) R.A. 195/2017</p> <p><b><u>To hear:</u></b> 1) R.A. 52/2017 2) R.A. 69/2017 3) M.C. 263/2020</p> <p><b><u>HBC:</u></b> 1) SC 88/2020</p> <p><b><u>313 Statement:</u></b> 1) SC 299/2013</p>	<p><b><u>ARGUMENTS:</u></b> 1) M.A. 44/2017 2) R.A. 163/2017 3) CrI.A. 91/2018</p> <p><b><u>Judgment:</u></b> 1) R.A. 161/2015</p> <p><b><u>Evidence:</u></b> 1) SC 59/2012 2) SC 163/2013 3) SC 191/2013 4) SC 243/2014 5) SC 245/2014</p> <p><b><u>Further Argumetns:</u></b> 1) SC 82/11 C/W 349/2011</p> <p><b><u>Hearing:</u></b> 1) AA 5/2020</p> <p><b><u>To hear:</u></b> 1) CrI.Misc 964/2020 2) CrI.Misc 1011/2020 3) CrI.Misc 1017/2020 4) CrI.Misc 998/2020</p>

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 02-09-2020 (Morning Session)

Sl. No	Nature of case	Case No	Stage of the case
1	A.S	67/2019	Steps
2	M.A	12/2016	Notice
3	R.A	87/2016	Notice
4	R.A	6/2020	Notice
5	R.A	43/2019	Notice
6	M.A	32/2020	Notice
7	EX	39/2019	Notice
8	EX	46/2019	Notice
9	G & WC	5/2020	Notice
10	R.A	33/2017	Arguments
11	R.A	164/2018	Arguments
12	R.A	56/2019	Arguments
13	R.A	135/2020	Await LCR
14	R.A	16/2018	Await LCR
15	EX	38/2019	Attachment Warrant

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

11/9/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 02-09-2020 (After Noon Session)

Sl. No	Nature of case	Case No	Stage of the case
1	R.A	141/2020	Call for LCR
2	R.A	1/2020	Call for LCR
3	G & WC	48/2019	Paper publication
4	R.A	159/2018	Objection
5	M.A	36/2018	Objection
6	CrI.R.P	99/2018	Notice
7	CrI.Misc.	1024/2020	Notice
8	SC	262/2014	Evidence
9	Spl.C	27/2017	Evidence
10	SC	340/2018	Evidence
11	SC	90/2019	Evidence
12	CrI.A	112/2019	Arguments
13	CrI.A	13/2019	Await LCR
14	CrI.A	64/2019	Await LCR
15	SC	354/2019	Await Report

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru

11/9/2020